

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No.420**

**IA/904/ND/2024 IN IB/285/ND/2023**

**IN THE MATTER OF:**

Bank Of Maharashtra	...	Applicant
Versus		
Deepak Sharma	...	Respondent

**Under Section 95(1) of IBC, 2016.**

**Order delivered on 21.03.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**

**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	:	Adv. Raman Tomar
For the Respondent	:	
For the RP	:	Adv. Aditi Sharma

**(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)**  
**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to **24.04.2024**.

**Sd/-**  
**(Court Officer)**